

SPECIAL BENCH  
COURT - I

O-213

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/723(KB)2019  
IA(I.B.C)/1498(KB)2022,  
IA(I.B.C)/1581(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	RISHAV COKE PRODUCT PRIVATE LIMITED VS MODERN INDIA CON-CAST LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Appearances (via video conferencing/physically)**

**For the Liquidator**

**Mr. Rishav Banerjee, Adv.**

**Mr. V. Singh, Adv.**

**Mr. Sudarshan Kumar Agarwal, Adv.**

**Ms. Nitu Singh, CS**

**Mr. Sanjay Gupta, Liquidator in Person**

**For the Applicant in IA 1498/2022**

**Ms. Madhuja Barman, Adv.**

**ORDER**

1. Ld. Counsel for the Liquidator present. Ld. Counsel for the applicant in IA(I.B.C)/1498(KB)2022 present.

**IA(I.B.C)/1581(KB)2022**

2. This IA has been filed by Liquidator for placing on record progress report at page 54. This IA is accompanied by an affidavit of liquidator at page 77-78. This progress report is taken on record.

3. Post this matter before regular Bench on **06.05.2024**.

**D. ARVIND  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**